

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.04
C.P. (IB) No.177/BB/2023

IN THE MATTER OF:

Mrs. Rukam Narain ... Petitioner
Vs
M/s. Ibexkayenn Private Limited ... Respondent

Order under Section 7 of the I & B Code, 2016

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Lakshmi Menon
For Respondent : Ms. Varsha.H

ORDER

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Respondent Counsel submitted that she has e-filed the objections yesterday and seeks permission to file physical copy today and the same is permitted.
3. List the case on **29.04.2024**.

-Sd-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)